

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 201  
IB-625/ND/2017**

**IN THE MATTER OF:  
Indus Container Lines Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**Geo Express Pvt. Ltd.**

**...RESPONDENT**

**Section  
Under Section 7 of IBC**

**Order delivered on 25.09.2020**

**Coram:  
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Respondent/Corporate-debtor :Mr. Anurag Ojha, Adv.  
For the Liquidator :Mr. Shivanshu Kumar, Adv.**

**ORDER**

**IA No. 546 of 2018.**

This IA is part heard. Registry may place the reply stated to have been filed on 20.01.2020 by the Non-applicants. Matter is adjourned to 12.10.2020.

**-sd-**

**(V.K. Subburaj)  
Member (T)**

**-sd-**

**(P.S.N. Prasad)  
Member (J)**

(Meenu)